NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.05/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES:

Mr. Ganesh Jaiswal

V/s.

M/s. Tourist Inn. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

1 Madhuri Rombyllow

Advicate For Applicant

Order

CP No.05/397-398/CLB/MAH/2014

Respondent side absent.

At the request of the Petitioner, list this matter for hearing on 9.11.2016.

sd/-

Shri B.S.V. Prakash Kumar

Member (Judicial)